NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: IA/116/2017

PETITION NUMBER

: CP/29/2016

NAME OF THE PETITIONER(S)

: ALEXANDER CORREYA

NAME OF THE RESPONDENT(S)

: THE BHAGYODAYAM CO. & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for Petitioner present. Mr.N.J.Mathis, Counsel for R1 to R6 present. N.Rajesh, Counsel for R7 to R8 present and filed the counter. Copy of the same has been furnished to other side. At request of the counsel for the petitioner time is enlarged for filing rejoinder, with a direction to serve a copy of the same to the other side, before the next date of hearing. Put up on 11.9.2017 at 10.30 A.M.

Sd/— (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)